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भारत सरकार / GOVERNMENT OF INDIA  
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बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 04/04/2022

## CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	421935/05	Opp. No. AMD-313	M/s. International Trade Marks Bureau, Mumbai / M/s. Rangoon Chemical Works Private Limited, Surat  V/s  M/s. Fatehchand C. Shah & Co., Mumbai
2	596970/30	Opp. No. AMD-56156	Mr. Manav Mehta, Ahmedabad / M/s. Annapurna Udyog Bhandar, Ahmedabd  V/s  M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Nasik Hing Supplying Company, Nasik
3	954205/05	Opp. No. AMD-195518	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Vishesh And Associates, Mumbai / M/s. Glenmark Pharmaceuticals Ltd., Mumbai
4	1086708/31	Opp. No. AMD-187538	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad  V/s  Mr. Chandrakant M. Joshi, Mumbai / Mr. Vinodkumar R. Shah H.U.F., Jalana

5	1134548/24	Opp. No. AMD-233185	M/s. D. C. Dani & Associates, Ahmedabad / M/s. M. R. Weaving Mills Pvt. Ltd., Bhilwara  V/s  M/s. Anand And Anand, New Delhi / Mr. Dharampal Premchand Limited, Delhi
6	1195784/03	Opp. No. AMD-719467	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Daxal Cosmetics Pvt. Ltd., Ahmedabad  V/s  M/s. S. K. Trademarks Co., Delhi / M/s. Sunder Chemical And Aggarbati Works Limited, Delhi
7	2103143/05	Opp. No. AMD-792042	M/s. K.C. Patel & Co., Ahmedabad / M/s. Zota Health Care Ltd, Surat  V/s  Kiran J. Mehta, Mumbai / M/s. Ajanta Pharma Ltd, Mumbai
8	2103143/05	Opp. No. AMD-792070	M/s. K.C. Patel & Co., Ahmedabad / M/s. Zota Health Care Ltd, Surat  V/s  Ms. Usha A. Chandrasekhar, Mumbai / M/s. Wanbury Limited, Mumbai



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### CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	469383/30	Opp. No. AMD-780	M/s. Y.J. Trivedi & Co., Ahmedabad / Mr. Ravjibhai Sanabai Patel, Vasad  V/s  M/s. Anand And Anand, Chennai / Sri Ganeshram & Company, Chennai
2	477997/24	Opp. No. AMD-538	M/s. Bajaj Textiles, Surat  V/s  M/s. M.P. Mirchandani & Co., Mumbai / M/s. Bajaj Synthetics, Bomabay
3	634953/29	Opp. No. AMD-56259	M/s. Anand Regional Co-Operative Oilseeds Growers Union Limited, Gujarat  V/s  M/s. Anand And Anand New Delhi / M/s. Parekh Foods Limited, Pune
4	751606/30	Opp. No. AMD-210727	Mr. Manoj Jain, Jaipur / M/s. Ummed Dall & Oil Mills, Sumerpur  V/s  M/s. Union Trade Mark Company, New Delhi / M/s. Shree Rajmoti Industries, Rajkot

5	1191874/19	Opp. No. AMD-193045	Mr. Mukesh H. Jani, Ahmedabad / M/s. Sunora Ceramics Industries, Morbi  V/s  M/s. R.K. Dewan & Co., Mumbai / M/s. Sun Earth Ceramics Limited, Mumbai
6	1913304/35	Opp. No. AMD-786380	M/s. Nanavati Associates, Ahmedabad / M/s. Metro Wireless Engineering (India) Private Limited, Ahmedabad  V/s  M/s. Anand And Anand, New Delhi
7	2301952/05	Opp. No. AMD-890739	M/s. K.C. Patel & Co., Ahmedabad / M/s. Sky Sun Life Science, Ahmedabad  V/s  M/s. Sun Pharmaceutical Industries Limited, Mumbai
8	2301952/05	Opp. No. AMD-889838	M/s. K.C. Patel & Co., Ahmedabad / M/s. Sky Sun Life Science, Surat  V/s  M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai



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### CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	493664/05	Opp. No. AMD-539	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Chemical Ltd., Ahmedabad  V/s  M/s. International Trade Marks Bureau / M/s. ICPA Laboratories Limited, Mumbai
2	493664/05	Opp. No. AMD-541	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Chemical Ltd., Ahmedabad  V/s  M/s. International Trade Marks Bureau / M/s. Lupin Laboratories Limited, Mumbai
3	925475/34	Opp. No. AMD-230179	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad  V/s  M/s. R.K. Dewan & Co., Mumbai / M/s. H.I. Tamboli & Co., Maharashtra
4	988833/05	Opp. No. AMD-225090	Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Limited, Ahmedabad  V/s  M/s. Mangla Registration Service, Delhi / M/s. Panacea Biotec Ltd., New Delhi

5	1326278/14	Opp. No. AMD-206405	Mr. Kailashbhai Iswarlal Brambholia, Rajkot  V/s  M/s. Anand And Anand, New Delhi
6	1602739/05	Opp. No. AMD-745921	M/s. K.C. Patel & Co., Ahmedabad / M/s. Pharmanza Herbal Pvt. Ltd. Anand  V/s  M/s. Neon Laboratories Limited, Mumbai
7	2107673/05	Opp. No. AMD-805837	M/s. J.T. Jhala & Co., Ahmedabad / M/s. Eris Life Sciences Pvt. Ltd., Ahmedabad  V/s  M/s. Sun Pharma Laboratories Limited, Mubmai
8	2500457/10	Opp. No. AMD-829729	M/s. G. D. Bansal & Associates, Jaipur / M/s. Truworth Health Technologies Pvt. Ltd., Jaipur  V/s  M/s. Lalji Advocates, Ahmedabad / M/s. Morepen Laboratories Ltd., New Delhi



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### CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	520739/30	Rect. No. AMD-260345	Ms. Heena Mohinani, Ulhasnagar / M/s. Rajasthan Co-Operative Dairy Federation Ltd., Jaipur  V/s  M/s. Vishesh & Associates, Mumbai / M/s. S D P Industries Pvt. Ltd., Mumbai
2	607521/30	Rect. No. AMD-260562	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat  V/s  M/s. H.K. Acharya & Co., Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna
3	616394/30	Opp. No. AMD-179539	M/s. H.K. Acharya & Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna  V/s  M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat
4	641495/29	Opp. No. AMD-202089	M/s. Y.J.Trivedi & Co., Ahmedabad / M/s. Shree Damodar Oil Mills, Rajkot  V/s  M/s. Jasani & Company, Rajkot / M/s. National Export Industries, Rajkot

5	1503753/24	Opp. No. AMD-746095	M/s. Superfastaction Regn. Service, Surat / Mr. Ramesh Kumar L. Chugh (Karta), Surat  V/s  M/s. Karni Trade Marks., Surat / M/s. Mohit Industries Limited, Surat
6	2092490/05	Opp. No. AMD-803515	M/s. Khlrophylls Biotech Pvt. Ltd., Vadodara  V/s  M/s. Intl Advocare, New Delhi
7	2608520/30	Opp. No. AMD-846843	Mr. Rakesh Gandhi, Bikaner / M/s. Ganpati Tasty Foods Private Limited, Bikaner  V/s  M/s. Veer Overseas Ltd, Haryana
8	3210233/06	Opp. No. AMD-983137	Ms. Priyanka B. Nagar, Ahmedabad / Mr. Kishanbhai R. Sheladiya, Rajkot  V/s  M/s. Mahtta & Co., Ludhiana / M/s. Rama Electric Industries, Amritsar
9	3238251/29	Opp. No. AMD-984016	M/s. Infinvent IP, Vadodara / M/s. Baba Entrepreneurs Pvt. Ltd., Vadodara  V/s  M/s. Krishna Saurastri, Bombay / M/s. Suraj Milk And Milk Products, Mandsaur
10	3290689/41	Opp. No. AMD-986130	Ms. Bhavana Satwani, Ahmedabad / M/s. JCR Cinema Private Limited, Ahmedabad  V/s  M/s. K & S Partners, Gurgaon



11	3487777/28	Opp. No. AMD-1004951	Mr. Jeetam Kumar Saini, Jaipur / Mr. Banwari Lal Kabra S/o. Kanhya Lal Kabra, Jaipur  V/s  M/s. R.K. Dewan & Co., Mumbai / M/s. Eduspark International Private Limited, Mumbai
12	3987540/43	Opp. No. AMD-980212	M/s. J.A. Jani & Associates, Surat / M/s. Ashirwad Green, Surat  V/s  M/s. United Overseas Trade Mark Co., New Delhi / M/s. Chokhi Dhani Resorts Pvt. Ltd., Jaipur
13	4022438/35	Opp. No. AMD-985179	Mr. Vanchinathan, Chennai / M/s. Shott Amusement LLP, Surat  V/s  M/s. W. S. Kane & Co., Mumbai / M/s. Tilaknagar Industries Limited, Mumbai
14	4029948/34	Opp. No. AMD-994121	M/s. Shah & Associates, Ahmedabad / Mr. Rafikbhai Ahmedbhai Mir, Anand  V/s  M/s. O.P. Sharma Brothers, Delhi / M/s. SBW Udyog Ltd., Allahabad
15	4036086/03	Opp. No. AMD-990298	Mr. Nilesh Deokar, Surat / Mr. Pawan Agrawal, Daman  V/s  M/s. Grover & Associates, New Delhi / M/s. Maja Healthcare Division, New Delhi



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### CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	772334/05	Opp. No. AMD-167645	M/s. Core Healthcare Ltd., Ahmedabad  V/s  M/s. Remfry & Sagar, Gurgaon
2	1191908/05	Opp. No. AMD-192686	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai
3	1504229/07	Opp. No. AMD-733499	Advocate Chirag A. Shah, Ahmedabad / Mr. Tushar Govindbhai Kalola, Rajkot  V/s  M/s. Intl Advocare, New Delhi / M/s. Shriram Pistons & Rings Limited, New Delhi
4	1706671/30	Opp. No. AMD-752489	M/s. Gautam & Company, Jaipur / Mr. Shri Abhishek Dangayach, Jaipur  V/s  M/s. Rao & Rao., Secunderabad / M/s. Balaji Dall Industries, Karnataka

5	2075100/43	Opp. No. AMD-785952	M/s. Makhija & Associates., Thane / Mr. Ahir Ishwarbhai Ravjibhai, Vapi  V/s  Advocate Nikunj V. Joshi, Ahmedabad / M/s. Giriraj Kathiyawadi Bhojnalay, Bhilad, Gujarat
6	2209279/03	Opp. No. AMD-889490	M/s. Arjun T. Bhagat & Co, Mumbai / M/s. Shree Dwarikadhish Ventures LLP, Rajkot  V/s  M/s. The Acme Company, New Delhi / M/s. Pee Cee Cosma Sope Ltd, Agra
7	2307437/05	Opp. No. AMD-835457	M/s. K.C. Patel & Co., Ahmedabad / Mr. Mukesh K. Ramnani, Vadodara  V/s  M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
8	2601384/14	Opp. No. AMD-942199	Mr. Prateek Kasliwal, Jaipur / M/s. Zari Silk (India) Pvt. Ltd, Jaipur  V/s  M/s. D.P. Ahuja & Co., Calcutta



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### CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	550369/30	Opp. No. AMD-57272	M/s. Tradesafe, Ahmedabad / M/s. Annapurna Gruhudhyog Bhandar, Ahmedabad  V/s  M/s. Y.J.Trivedi & Co., Ahmedabad / Mr. Kanji Nanji Thakor, Nasik
2	933573/31	Opp. No. AMD-226776	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad  V/s  M/s. Anand And Anand, New Delhi / M/s. Hindustan Lever Limited, Bombay
3	1192242/07	Opp. No. AMD-201427	M/s. Tradesafe, Jamnagar / Mr. Ramniklal G. Kotecha, Kutch  V/s  Mr. Chandrakant M. Joshi, Mumbai
4	1404032/07	Opp. No. AMD-712342	M/s. K.C. Patel & Co., Ahmedabad / Ms. Dharmisthaben Ahokbhai Panchal, Ahmedabad  V/s  M/s. R.K. Dewan & Co., Mumbai / M/s. Akay Industries Pvt. Ltd., Mumbai

5	2174830/99	Opp. No. AMD-803927	M/s. H. K. Acharya & Company., Ahmedabad  V/s  M/s. United Overseas Trade Mark Co. New Delhi
6	2206150/30	Opp. No. AMD-936048	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Bhagudev Flour Mills Pvt. Ltd., Ahmedabad  V/s  M/s. D. C. Dani & Associates, Ahmedabad / M/s. Shree Visnagar Mahila Gruh Udhyog, Mahesana
7	2703755/11	Opp. No. AMD-900162	M/s. G. D. Bansal & Associates, Jaipur / Smt. Pallavi Jain W/o. Sh. Gaurav Jain, Jodhpur  V/s  M/s. United Legal Services, Mumbai / Mr. Dinesh P Kothari, Mumbai
8	4728401/05	Opp. No. AMD-1099829	M/s. Regal And Regal, Rajkot / M/s. Pinaq Remedies (India) Private Limited, Ahmedabad  V/s  M/s. Lex Fons, Uttar Pradesh / M/s. Corona Remedies Pvt. Ltd., Ahmedabad



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### CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	1188214/07	Opp. No. AMD-199082	M/s. K.C. Patel & Co., Ahmedabad / Mr. Pareshbhai M.Tanti, Ahmedabad  V/s  M/s. S. Srinivasan & Co., Coimbatore / M/s. C.R.I. Industries Pvt. Ltd., Coimbatore
2	1188215/07	Opp. No. AMD-199083	M/s. K.C. Patel & Co., Ahmedabad / Mr. Pareshbhai M.Tanti, Ahmedabad  V/s  M/s. S. Srinivasan & Co., Coimbatore / M/s. C.R.I. Industries Pvt. Ltd., Coimbatore
3	1330544/30	Opp. No. AMD-225806	M/s. G. D. Bansal & Associates, Jaipur / Mr. Sushil Agarwal, Udaipur  V/s  M/s. Delhi Registration Services, Delhi / M/s. Aggarwal Food Products, Delhi
4	1408115/05	Opp. No. AMD-718030	M/s. J.T.Jhala & Co., Ahmedabad / Mr. Nareshbhai Omprakash Mishra, Surat  V/s  M/s. Sun Pharmaceutical Industries Ltd, Mumbai

5	2206153/30	Opp. No. AMD-936050	M/s. J.T. Trivedi & Associates, Ahmedabad / M/s. Bhagudev Flour Mills Pvt. Ltd., Ahmedabad  V/s  M/s. D. C. Dani & Associates, Ahmedabad / M/s. Shree Visnagar Mahila Gruh Udhyog, Mahesana
6	2307551/05	Opp. No. AMD-841137	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Stallion Laboratories Private Limited, Ahmedabad  V/s  M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
7	2438674/35	Opp. No. AMD-841774	Mr. Yash Suryawala, Vadodara / Mr. Sunil Chelani, Baroda  V/s  M/s. Shah IP, Ahmedabad / M/s. Santushti Shakes & More, Ahmedabad
8	3016289/24	Opp. No. AMD-864525	M/s. Sanjay Drashtee & Co., Surat / Mr. Gaurav Baldevkumar Nandwani, Surat  V/s  M/s. Singh & Singh Lall & Sethi, New Delhi



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1	1285292/30	Opp. No. AMD-190112	M/s. D.C. Dani & Associates., Ahmedabad / M/s. Patel Hemalkumar Kantilal, Mahesana  V/s  M/s. Delhi Registration Service, Delhi / M/s. Bhagwan Kirana Co., Delhi
2	1409946/03	Opp. No. AMD-719528	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Paras Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Remfry And Sagar, Gurgaon / M/s. Procter & Gamble Home Products Limited, Mumbai
3	2000548/44	Opp. No. AMD-793426	M/s. H K Acharya And Company, Ahmedabad / Mr. Shah Tarun Champaklal, Surat  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat
4	2305913/05	Opp. No. AMD-836414	M/s. K.C. Patel & Co., Ahmedabad / Mr. Rohit Bhimani, Banaskantha  V/s  M/s. Khaitan & Co., Mumbai / M/s. Lupin Limited, Mumbai



5	2349281/30	Opp. No. AMD-820610	M/s. K.C. Patel & Co., Ahmedabad / M/s. Bhurabhai Punjabhai Makwana, Banaskantha  V/s  M/s. Bansi Palturam Gupta, Mumbai
6	2751426/05	Opp. No. AMD-896574	Ms. Richa Goyal, Surat / M/s. Shree Venkatesh International Ltd., Surat  V/s  M/s. Mace Corporate Associates, New Delhi / M/s. Belco Pharmaceuticals, New Delhi
7	2795542/32	Opp. No. AMD-924664	M/s. Hiren Thakkar & Associates, Ahmedabad / Mr. Mahesh V. Trivedi, Banaskantha  V/s  Mr. Tilak Raj Chawla & Parveen Arya, Advocates, Kanpur / M/s Kamla Kant & Company LLP, Kanpur
8	2801888/30	Opp. No. AMD-896742	Mr. Vaibhavkumar Ashokbhai Sheth, Surat  V/s  M/s. Anand And Anand, New Delhi / M/s. Miraj Business Development Pvt. Ltd., Rajasthan
9	2816819/29	Opp. No. AMD-928383	M/s. Gokul Agri International Limited, Ahmedabad  V/s  M/s. Gautam & Company, Jaipur / Mr. Alok Khandelwal, Jaipur
10	2907137/30	Opp. No. AMD-942371	M/s. Indus, Ahmedabad / M/s. Mr.Pradeep Kumar Pandia, Rajasthan  V/s  M/s. Trade Mark Registration Bureau, Kolkata / Dr. Debabrata Sen, West Bengal

11	3070372/20	Opp. No. AMD-987902	Mr. Nitin Surendrabhai Raval, Ahmedabad / M/s. Redd Mica Private Limited, Ahmedabad  V/s  M/s. Krishna & Saurastri Associates LLP, Mumbai
12	3235401/32	Opp. No. AMD-987965	Mr. Nitin Surendrabhai Raval, Ahmedabad / M/s. Ban Labs Private Limited, Rajkot  V/s  Mr. Raghuram Chadalavada, Chennai / Mr. B Srinivasa Rayalu, Bangalore
13	3299965/16	Opp. No. AMD-996100	Advocate Priyanka B Nagar, Ahmedabad / Mr. Arvindkumar Hansrajbhai Dhani, Rajkot  V/s  M/s. Indus, Ahmedabad / Mr. Suresh Chand Gehlot, Rajasthan
14	3696629/34	Opp. No. AMD-935791	Dr. Ashok Soni, Jodhpur / Mr. Om Prakash Agarwal, Pali  V/s  M/s. T.C. Patel & Co., Ahmedabad / Mr. Pavan Kumar Choparamji Ghanchi, Rajasthan
15	4537896/05	Opp. No. AMD-1077907	M/s. Regal And Regal, Rajkot / M/s. Pinaq Remedies (India) Private Limited, Ahmedabad  V/s  M/s. Lex Fons, Uttar Pradesh / M/s. Corona Remedies Pvt. Ltd., Ahmedabad